

(ii) Record/Enquiry position in the above exchanges.	2 per position
(iii) 10 to 15 traffic handling positions.	25 per position.
(iv) 16 traffic handling positions and above.	35 per position
(v) Record/Enquiry positions in (iii) and (iv) above	4 per position.
O. Subordinate charges	170 per Gr. 'B' Engineering charge i. e. SDOT, SDOP, AE. (Indoor) A.E. (Trunks)
P. Sanctioned staff (including E.Ss)	2.5 per post.
Q. Constant workload	1350 per Division

Assessment of Divisional Engineers will have to be made only on the variable workload i. e. the total workload on 'A' to 'Q' of the standards should be divided by 6250.

A Telegraph Engineering Division is bifurcated when the total workload on DE's scale exceeds 11250 units net of constant such that neither of the two resultant divisions will have workload less than 4065 units net of constant on D. Es' scale.

II. Weightage for Difficult Terrain

For difficult terrain 25% on units at i. e. terrain accepted (a) and (b) above. as difficult by the Government of India.

This is added to the units calculated as per 'A' to 'Q' above.

III. Backward Areas :

An allowance of 4 units per new L=DPCO connection opened during previous year is provided for Divisions in the backward area (i. e.) Divisions which do not have an exchange above 500 lines equipped capacity.

[English]

Procedure for Release of Telephone Connections

1823. SHRI YOGESHWAR PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the detailed procedure for release of telephone connections under General, Non-

OYT, Special, Commercial, Public Call Office, Departmental Call Office and Government cases with charges for each;

(b) the detailed procedure for transfer of telephones under each category as in (a) above;

(c) whether the functioning timing for P.CO's and D.P.C.O's are at the whims of persons in whose premises it has been installed; and

(d) if so, the criteria for functioning timings of these connections and whether connections under these categories can be converted into an individuals name after installation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Required information is given in statement attached.

(b) For transfer of telephones sanctioned under OYT, Non-OYT-General and Non-OYT-special categories, an application is to be made with the concerned telephone authorities along with the required documents. However, Private and Departmental public telephones can not be transferred.

(c) & (d). No, Sir. The timings for which private public telephones and Departmental public telephones remain open for public use are prescribed by the sanctioning authority depending upon the place and location of installation. These telephones are not converted into an individual's name after installation.

Statement

Statement showing procedure for release of telephone connections under various categories

Demands for Government telephone connections are registered generally in OYT-Special category. Telephone for commercial purposes can be registered either in OYT category or 'in Non-OYT' category, depending upon eligibility.

At the time of bulk release in an exchange, telephone connections are released in the following ratio :-

OYT-General and OYT-Special	40%
Non-OYT-General	40%
Non-OYT-Special	20%

2. The following deposit is to be made for registration under various categories :

(a) Own Your Telephone

10,000 lines and above Capacity of Telephone System	1000 lines and above but below 10,000 lines capacity	Below 1000 lines capacity
Rs. 8,000	Rs. 6,000	Rs. 5,000

(b) General and Special category

Metered Exchanges		Flat Rate Exchanges			
10,000 lines and above	Below 10000 lines	100 lines and above	100 lines and below	Manual over 20 lines providing restricted hours of service	Manual of 20 lines or less providing restricted hours of service
Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1,000	800	1,000	100	100	100

3. Departmental Public telephones are opened at the initiative of the Department of Telecommunications, depending upon the exchange capacity and the need for public telephones at places where these will be secure and easily accessible to general public. Local or trunk call charges are to be paid by the user.

Private Public telephones at non-residential private premises can be opened subject to feasibility and suitability. A security deposit of Rs. 500 is to be deposited by the hirer. A minimum monthly revenue of Rs. 100 Coin Box type and Rs. 200 for an attended type Public telephone is to be guaranteed by the hirer.